

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:2032  
ANSWERED ON:04.08.2003  
FELLING OF TREES FOR DEVELOPMENTAL ACTIVITIES  
JASWANT SINGH BISHNOI

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) the total number of trees felled for expanding and improving the condition of roads during the last two years viz. 2002 and 2003 in Rajasthan;
- (b) whether it is likely to cause adverse impact on the environment;
- (c) if so, the concrete action being taken by the Government to make up for this loss;
- (d) whether the Government have formulated any scheme in this regard; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI DILIP SINGH JU DEV)

(a) to (e) The operational aspects of felling of trees are the responsibility of the State Government and, therefore, records of number of felled trees are also maintained by them. Government of India does not maintain records of the trees to be felled in various States and is only concerned with the approval of the proposals for diversion of forest lands for non-forestry purposes based on merit of each case. The adverse impact on the environment caused by felling of trees is mitigated by means of plantations, compensatory afforestation, soil erosion measures, safety zone creation etc.